(To be published in Delhi Gazette Part-IV Extra-ordinary) **GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI** (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, **NEW DELHI - 110002.**

No.F.6(26)/09-Judl./Suptlaw/702-707 Dated: 9/6/2011

NOTIFICATION

No.F.6(26)/09-Judl./: - The Lt. Governor, Delhi in consultation with the High Court of Delhi, is pleased to cancel the appointment of Ms. Shifa Jaglian, on account of her unwillingness to join the Delhi Judicial Services, whose name appears at Sl.No. 21 of this Department's Notification No. F. 6(26)/09-Judl./Suptlaw/175-180 dated 17.2.2011.

> By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

(Tarun Sahrawat) Addl. Secretary (Law, Justice & LA)

No.F.6 (26)/09-Judl.17-02 - 707 Copy forwarded to the following:-

Dated: 9/6/2011

- 1. The Secretary to the Govt. of India, Ministry of Law, & Justice (Department of Justice), Jaisalmer House, New Delhi
- 2. The Registrar General, High Court of Delhi, New Delhi.
- 3. The District & Sessions Judge, Delhi, Tis Hazari Courts Complex, Delhi.
- 4. The Spl. Secretary (GAD/Coord.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi for publication in the Delhi Gazette, in duplicate together with its Hindi version with the request that five copies of the Gazette, as soon as published, may please sent to this department for official use.
- 5. The Controller of Accounts, Govt. of NCT of Delhi, Vikas Bhawan, New
- 6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
- 7. Guard file.

(Tarun Sahrawat) Addl. Secretary (Law, Justice & LA)